

**Virtual Hearing and Physical Hearing Cases in Ramanathapuram District**  
**Cause List Date: 13.07.2021**

**PRINCIPAL DISTRICT COURT, RAMANATHAPURAM**

**Link:- [https://teams.microsoft.com/l/meetup-join/19%3ameeting\\_NmNkZDY3YmQtMWU4Zi00MTVhLWJmNDAODc1NGNkODlmYjM1%40thead.v2/0?context=%7b%22Tid%22%3a%22d996504a-1f3d-4f64-a8e8-bc185b5a4d25%22%2c%22Oid%22%3a%22c7f2a52b-5645-4dc8-83cf-5bc64fe2aa55%22%7d](https://teams.microsoft.com/l/meetup-join/19%3ameeting_NmNkZDY3YmQtMWU4Zi00MTVhLWJmNDAODc1NGNkODlmYjM1%40thead.v2/0?context=%7b%22Tid%22%3a%22d996504a-1f3d-4f64-a8e8-bc185b5a4d25%22%2c%22Oid%22%3a%22c7f2a52b-5645-4dc8-83cf-5bc64fe2aa55%22%7d)**

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
1.	1375/2021	B	231/2021 Paramakudi Taluk P.S	U/s.302 IPC	Sukumaran and 3 others	Ravichandra Ramavanni
2	1376/2021	B	86/2015 Perunazhi P.S	U/s.147, 148, 294(b), 353, 506 (ii) , 307 149 IPC r/w 109 and 25(R) DA Act.	Velmurugan	R.Balamurugan
3	1377/2021	B	123/2014 Sayalkudi P.S	U/s.109,397 IPC r/w 34 IPC	Dhanapal	R.Balamurugan
4.	1378/2021	B	108/2021 Sikkal P.S	U/s. 4(1) (aaa), r/w 4 (1)(A) TNP Act	Sakthikumar	M.Jothimurugan
5	1379/2021	B	106/2021 Sikkal P.S	U/s.294(b), 336 and 302 IPC	Ayiravalli and one another	K.Gunasekaran
6.	1384/2021	B	455/2021 Kenikarai P.S	U/s. 406, 420, 417 IPC	Hemalatha and one another	G.V.Vairam santhosh
7	1380/2021	AB	199/2021 Ervadi Dharga P.S	U/s.147, 294(b),323, 324, 506(i) IPC	Ramu and 2 two others	K.Gunasekaran
8	1381/2021	AB	146/2021 Thiruvadana P.S	U/s.294(b) ,324, 506(ii) r/w 4 of W.H Act	Neelakandan	K.R.M.Karunaivel pandiyan
9	1036/2021	C	565/2020 Bazar P.S., Ramnad	U/s.294(b), 324, 341, 506(ii) IPC	Anandbabu and 2 Others	R.Nagasharma

**Virtual Hearing Cases (Criminal )**

S.No.	Case No	Stage	Cr.No. And Police Station	Name of the Accused	Name of Counsel / Respondent TVL
1	SC.41/2021	For opening Prosecution	270/2008 B1 Town P.S., Ramnad	Vijayakanth and 4 Others	T.M.Arunkannan Vs Public Procecuter
2	SC.51/2021	For opening Prosecution	81/2019 B2 Bazar P.S., Ramanathapuram	Rajithkumar and 6 Others	K.Anbuchezhian Vs Public Procecuter
3	C.A.08/2021 in CC.63/2019 District Munsif cum Judicial Magistrate, Kadaladi	Arguments	105/2014 Kadaladi P.S	Kasinathan and 2 Others	S.J. Sheik Ibrahim Vs Public Procecuter

4	CA.12/2021 in ந.க.எண் . 14/பறிமுதல்/ து.க/இராம/2021 நாள்:19.02.2021	Arguments	274/2020 Thirupplani P.S	Amirjahan	S.J. Sheik Ibrahim Vs Public Procecutor
5	C.A. No. 13/2021 in SC No.66/2015 Assistant Sessions Court, Mudukulathur	Arguments	84/2008, Keelathooval P.S.	Sathasivam and one another	S.J.Sheik Ibrahim Vs Public Procecutor
6	C.A.No. 14/2021 in S.C.No. 95/2014 Assistant Sessions Court, Mudukulathur	Arguments	84/2008, Keelathooval P.S.	Sivakumar @ Pathinettu and 3 others	S.J.Sheik Ibrahim Vs Public Procecutor
7	CrI.R.P.10/2021 in MC.No.08/2017 District Munsif-Cum Judicial Magistrate, Thiruvadana	Arguments	Private	Ilayadhass Vs Pradeepa and 1 another	M.Kaleeswaran Vs M.Somasundaram
8	Cr.M.P.No 1275/2021	Enquiry	42/2020, Chathirakudi P.S.	Malaiselvam	S.Chellamani Vs Public Procecutor
9	Cr.M.P.No 1277/2021	Enquiry	59/2021, R.S.Mangalam P.S.	Tamilselvan	G.Tamil Venthana Vs Public Procecutor

**Physical Hearing Cases (CIVIL)**

S.No.	Case No	Stage	Plaintiff /Petitioner Name	Defendant/ Respondent Name	Plaintiff side advocate	Respondent/ Defendant side Advocate
1	AS.23/2021	Respondant side Argument	Mohamed Abdul Saththar	Aadalarasan and Others	Sulthan Abdulkhadar	E1 to R4- Vilvakumar
2	I.A. 23/2021 UF CMA 2021	Respondant side enquiry	Annadurai and 2 others	Saravanan and one another	K.Gunasekaran	P.Venkatesan
3	MCOP 218/2019	Argument	Selvaraj, Vasantha	Chandran	B.Ravikumar	V.Jeevanantham

**SPECIAL COURT FOR TRIAL OF CASES UNDER SC/ST ACT 1989, RAMANATHAPURAM**

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

**FAST TRACK MAHILA COURT, RAMANATHAPURAM**

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

**JUDICIAL MAGISTRATE NO.I COURT, RAMANATHAPURAM**

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

**JUDICIAL MAGISTRATE NO.II COURT, RAMANATHAPURAM**

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

**ADDITIONAL MAHILA COURT, RAMANATHAPURAM**

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

**ADDITIONAL DISTRICT JUDGE, RAMANATHAPURAM**

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

**Physical Hearing Cases**

S.No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name
1	OS. 63/2017	For fresh Arguments	Ambikabathi Vs Anaimalai Bus Transport Ltd.,	A.R. Nambunayagam Vs P. Natarajan

**SUBORDINATE COURT, RAMANATHAPURAM**

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

**Physical Hearing Cases (Civil)**

S.No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
1	AS.17/2017	Arguments	Chokkalingampillai	Thirumuga lakshmi and 2 other	N.Balaji	Karthikeyan
2	AS.25/2017	Arguments	Samaiyandi and 21 others	District Collector and other	S.SenthilKumar	Government Pleader
3	AS.3/2021	Arguments	Vasantha and 5 others	K.Dhevadoss	B.Sundarrajan	K.Nagarajan

**CHIEF JUDICIAL MAGISTRATE, RAMANATHAPURAM**

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

**Physical Hearing Cases**

S.No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
1	IA 62/2021 in MCOP 20/19	Counter of disposal	Mubarak Ali	Aliakbar and one another	Mr.Sasikumar	Mr.Kirupakara Sekar
2	IA 156/19 in MCOP 10/16	Counter of Disposal	Arokiyasamy	Premkumar and one another	Mr.L.Mariya selvam	R1- Exparte R2- P.Venkatesan

**FAMILY COURT, RAMANATHAPURAM**

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

**JUDICIAL MAGISTRATE COURT, PARAMAKUDI**

**Link:- [https://teams.microsoft.com/l/meetup-join/19%3ameeting\\_NDM5YWFmNjktYjg3My00NTRjLTkyNDYtN2JINDNkYWWM3YWFm%40thread.v2/0?context=%7b%22Tid%22%3a%22763acd21-e96d-4b53-bd86-3f7d1a64b9c3%22%2c%22Oid%22%3a%224ebc00b6-4036-4461-8f9b-263398c01874%22%7d](https://teams.microsoft.com/l/meetup-join/19%3ameeting_NDM5YWFmNjktYjg3My00NTRjLTkyNDYtN2JINDNkYWWM3YWFm%40thread.v2/0?context=%7b%22Tid%22%3a%22763acd21-e96d-4b53-bd86-3f7d1a64b9c3%22%2c%22Oid%22%3a%224ebc00b6-4036-4461-8f9b-263398c01874%22%7d)**

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
1	1490/2021	Condition Relaxation	153/2021 Nainarkoil	147,148,294(b),323,324, 506(ii) IPC	Kamalesh @ kamaleshwaran	S.Suresh Mail ID:sureshmbabl@gmail.com
2	1491/2021	Condition Relaxation	153/2021 Nainarkoil	147,148,294(b),323,324, 506(ii) IPC	Ramanathan	S.Suresh Mail ID:advocateselva791@gmail.com

**SUBORDINATE COURT, PARAMAKUDI**

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

**DISTRICT MUNSIF COURT, RAMANATHAPURAM**

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

**JUDICIAL MAGISTRATE COURT, MUDUKULATHUR**

**Link: [https://teams.microsoft.com/l/meetup-join/19%3ameeting\\_NGEyY2IxZTktMWIyMi00YWRjLTg5YmEtMmJiOTQxYWIxZGFj%40thread.v2/0?context=%7b%22Tid%22%3a%22763acd21-e96d-4b53-bd86-3f7d1a64b9c3%22%2c%22Oid%22%3a%224ebc00b6-4036-4461-8f9b-263398c01874%22%7d](https://teams.microsoft.com/l/meetup-join/19%3ameeting_NGEyY2IxZTktMWIyMi00YWRjLTg5YmEtMmJiOTQxYWIxZGFj%40thread.v2/0?context=%7b%22Tid%22%3a%22763acd21-e96d-4b53-bd86-3f7d1a64b9c3%22%2c%22Oid%22%3a%224ebc00b6-4036-4461-8f9b-263398c01874%22%7d)**

S.No	Cr.M.P. No.	Cr.No. & Police Station	Under Section	Petitioner/ Accused	Petitioner Advocate	Respondent / Prosecution Advocate
1.	1275/2021	58/2021 Theriruvveli PS,	392 IPC Act	Suriyaprakash, (19/2021) S/o.Kalimuthu, MK Street, Rameswaram, Ramanathapuram.	Suresh Kumar, (8124680909)	APP

**SUBORDINATE COURT, MUDUKULATHUR**

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

**DISTRICT MUNSIF – CUM - JUDICIAL MAGISTRATE COURT, THIRUVADANAI**

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

**DISTRICT MUNSIF – CUM - JUDICIAL MAGISTRATE COURT, KAMUTHI**

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

**DISTRICT MUNSIF – CUM - JUDICIAL MAGISTRATE COURT, KADALADI**

**Link:** [https://teams.microsoft.com/l/meetup-join/19%3ameeting\\_YzNkMmNjMGQtYjY2Yy00YmFjLTllOWItMTY4ZDA4MjZlMzNl%40thread.v2/0?context=%7b%22Tid%22%3a%22763acd21-e96d-4b53-bd86-3f7d1a64b9c3%22%2c%22Oid%22%3a%224ebc00b6-4036-4461-8f9b-263398c01874%22%7d](https://teams.microsoft.com/l/meetup-join/19%3ameeting_YzNkMmNjMGQtYjY2Yy00YmFjLTllOWItMTY4ZDA4MjZlMzNl%40thread.v2/0?context=%7b%22Tid%22%3a%22763acd21-e96d-4b53-bd86-3f7d1a64b9c3%22%2c%22Oid%22%3a%224ebc00b6-4036-4461-8f9b-263398c01874%22%7d)

S.No	CrMP.No	Type of Petition	Cr.No. and Police Station	U/S.	Name of the Accused	Name of the Counsel (Advocate Name)
01	441/2021	Bail Petition	267/2021, Sayalkudi P.S.	294(b), 324, 379 IPC	Vinith, S/o.Muthuramalinga m @Oomayan, Kondunallanpatti,	Mr. R.Sundarapandian MS. No.553/2014, Mobile No.9488059777

**ADDITIONAL DISTRICT JUDGE, PARAMAKUDI**

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

**Physical Hearing Cases (Civil)**

S.No.	Case No.	Stage	Plaintiff / Petitioner Name	Name of Advocate TVL.	Date	Report
1	MCOP 49/2016	Arguments	Samikalai and another	Jakirusen and 4 others	S. Ilamurugan	V. Jeevanandham
2	MCOP.106/2017	Evidence	Vanitha and 2 others	Duraisamy and 1 other	K. Dinakaran	-
3	AS 20/2018	Arguments	Subramaniyan chettiar	Raj Chettair and 13 others	C. Ravichandran	R2-R7 Sankar Ganesh R9 - R14 S. Pasumalai
4	AS. 53/2018	Arguments	Ariyamoorthy	Muthuramalingam and 4 others	G. Gopal	K. Dinakaran
5	AS 15/2019	Arguments	N.P. Nagarajan Subash	G.N. Rajasekaran	Adhi Gopalan	K. Dinakaran
6	AS. 23/2019	Arguments	M. Manikandan and another	The commissioner, Paramakudi Municipality	G. Janakiraman	N. Ilangovan

**Physical Hearing Cases (Criminal)**

S.No.	Case No.	Stage	Plaintiff / Petitioner Name	Defendant/Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
1	SC 69/2015	Evidence	The Inspector of Police	Selvakumar and 9 others	C.K.Venkatesan	S. Chellamani

**DISTRICT MUNSIF – CUM - JUDICIAL MAGISTRATE COURT, RAMESWARAM**

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

**DISTRICT MUNSIF COURT, PARAMAKUDI**

Sl. No.	Cr.M.P. No.	Type of Petition	Cr.No. and Police Station	Section of Law	Name of the Accused	Name of the Counsel (Tvl)
Nil						

**DISTRICT MUNSIF COURT, MUDUKULATHUR**

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

**SPECIAL COURT FOR LANDGRABBING CASES, RAMANATHAPURAM**

Sl. No.	Case No.	Stage	Plaintiff/ Petitioner Name	Defendant / Respondent Name	Plaintiff / Petitioner Advocate	Defendant / Respondent Advocate
Nil						

Principal District Judge,  
Ramanathapuram.